

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:3471
ANSWERED ON:15.12.2006
LOAN FROM PFC
Ansari Shri Furkan

Will the Minister of POWER be pleased to state:

- (a) whether the Government of Jharkhand has sought loan from Power Finance Corporation and Rural Electrification Corporation for financing power projects in the State;
- (b) if so, the details thereof;
- (c) whether the loan asked for has been provided;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) to (e) : At the request of power utilities, Power Finance Corporation sanctioned counter-part loans under APDRP worth Rs.222 crore to Jharkhand State Electricity Board (JSEB) and a loan of Rs.1892 crore to Tenughat Vidyut Nigam Ltd. (TVNL) in the State of Jharkhand. Against these sanctions as per terms & conditions of loans, amount of Rs.65.54 crore has been released.